## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 104/16	TP 56/17	Clarification	433(e)/ 433(f)	Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd.

NAME (IN CAPITAL) & PHONE NUMBER NO.

REPRESENTATION TO WHOM

1. Havi Prasad. M.S. Petitioners 2. Navasimhan Sangath ) 080 49331800

SIGNATURE

Counsel for petitioner is present. PCS for respondent filed memo of appearance for respondent. Petitioner is directed to comply the relevant provisions and rules of I&B Code. Meanwhile, PCS for respondent to file objections, if any.

List it on 13.06.2017.

MEMBER (J)

MEMBER (T)